

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.304

Contempt.P-25/2022

In

IB-189(ND)/2017

IN THE MATTER OF:

State Bank of India

Vs.

Namdhari Food International Pvt. Ltd.

.... APPLICANT/PETITIONER

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 16.11.2022

CORAM:

DR. BINOD KUMAR SINHA

MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS

MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Mr. Abhishek Anand, Mr. Pathik Choudhury,
Advocates, Contempt P25/2022_for Contemnor
No.1_Adv. Sandeep Bisht and Adv. Divyam Garg

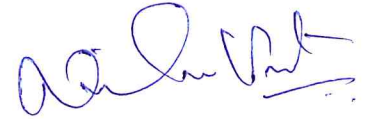
For the PNB Bank

: Mr. Arun Kumar Shukla and Mr. Aamir Shaikh For
Punjab National Bank

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 21.12.2022.



(Court Officer)

Court-III